

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 127

COMP.APPL (IBC)/185(CH)2018

COMP.APPL (IBC)/573(CH)2019

IA(I.B.C)/1017(CH)2022

IA(I.B.C)/1018(CH)2022

IA(I.B.C)/2339(CH)2023

In

CP(IB) No. 12/Chd/Pb/2018

(Admitted)

IN THE MATTER OF:

Kingfisher Industries Pvt. Ltd.

...

Petitioner

Versus

ASREC (India) Ltd.

...

Respondent

Under Section: 10, 19(2), 44(2), 60(5), IBC 2016

Rule: 11 of NCLT, 2016

Order delivered on 01.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 01.08.2024.

Sd/-
Court Officer